NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: CA/204/2017

PETITION NUMBER

: CP/536/ (IB)/2017

NAME OF THE PETITIONER(S)

: AUTOCAP INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: INFONET ASIA PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

8. MONISH K- UIG

Advocate bon

Applicant

Yomanis

S-VARSAA

Advocate for. Respondent Sharke

ORDER

Counsel representing both the parties are present and submitted that there is an order of the Hon'ble High Court of Madras granting stay in the appointment of IRP. Both the counsels prayed for time to submit the status of the matter pending before the Hon'ble High Court. Time is enlarged at their request. Put up on 14.12.2017.

→ S el ← S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)